

assistance from foreign countries to meet gap in National Resources for development of regions covered by Colombo Plan

1889. SHRI PAMPAN GOWDA :  
SHRI C.K. JAFFAR SHARIEF :

Will the Minister of FINANCE be pleased to state :

(a) whether Government of India have made any survey regarding the development of the region covered by Colombo Plan and examined how international co-operation, capital aid or technical assistance can be helpful in the gaps of national resources so far as the Colombo Plan is concerned; and

(b) if so, the outcome thereof?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) A survey of the type suggested regarding the development of the region covered by Colombo Plan has not been made by Government of India.

(b) Does not arise.

**Facilities for depositing excise duty in Nationalised Banks**

1890. SHRI PAMPAN GOWDA :  
SHRI M. RAM GOPAL REDDY :

Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal under the consideration of Government to make provision for payment of Excise Duty in nationalised banks apart from the Reserve Bank of India and the State Bank of India; and

(b) if so, the main features thereof?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). Government have decided in principle that, apart from State Bank of India and its subsidiaries, all the nationalised banks should also transact government business including

acceptance of excise duty. In pursuance of this decision, arrangements are being progressively made by the nationalised banks, with the approval of the Reserve Bank of India, for the establishment of currency chests by making suitable structural alterations in their premises, providing armed guards and other security arrangements and for the training of staff. Meanwhile *ad hoc* arrangements are being considered for selection of 50 pilot centres where the central excise duties may be deposited in nationalised banks.

**Advancing of Loans to Policy Holders of L.I.C.**

1891. SHRI SHASHI BHUSHAN : Will the Minister of FINANCE be pleased to state :

(a) the broad outlines of the scheme introduced by the Life Insurance Corporation for advancing loans to its policy holders for the construction of houses;

(b) whether the Life Insurance Corporation does not advance loan for construction of residential houses in Malaviya Nagar Extension, New Delhi and if so, the reasons therefor; and

(c) whether the question of granting house building loan in that area is under the consideration of Government and if so, the time by which a final decision in this respect is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) The L.I.C. grants loans to its policy-holders for construction of houses under its "Own Your Home" scheme. The salient features of the scheme are :

(i) Loans are granted to policy-holders for construction of houses or for purchase of recently constructed houses and also for extension of existing houses.